

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2016 &
IA NO. 642 OF 2017**

Dated: 22nd November, 2018

In the matter of:

M/s Bhoruka Power Corporation Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on **30-1-2019**.

Court Master/PPS

tpd